

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP(CAA)No.11/Chd/Hry2017**

In the matter of:..

Surya Global Steel Tubes Limited. ....Petitioner Company No.1  
AND  
Surya Roshni Limited ....Petitioner Company No.2

Present: Mr. Atul V.Sood, Advocate for the applicants.

Adjourned to 11.12.2017 for arguments.

Sd/-

(Justice R.P.Nagrath)  
Member (Judicial)

November 22, 2017  
subbu